

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 621 of 2020

IN THE MATTER OF:

Sh. Rajendra Narottamdas Sheth & Anr.

...Appellants

Versus

Sh. Chandra Prakash Jain & Anr.

...Respondents

Present:-

For Appellant: Mr. Nalin Tripathi, Advocate.

For Respondent: Ms. Nikita C. Jain, Advocate for R-1.

Mr. A.K. Shukla, Advocate for R-2.

ORDER
(Virtual Mode)

05.11.2020 Heard learned counsel for both sides.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)